

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Aruppukottai Sri Jaya Vilas Ltd.
Vs
Karpagam Spinners Pvt. Ltd.

MAIN PETITION NUMBER :TCP/225/2017

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1059(CHE)2024

ORDER

Present: Shri. Arvind Rajagopal, Ld. Counsel for the Liquidator.

This application has been filed to take on record the 25th Progress Report for the quarter ended on 31.03.2024.

It is stated that the liquidation timeline in the present case is 31st July, 2024.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs